BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW BOMBAY BENCH, NEW BOMBAY.

TRANSFERRED APPLICATION NO.151 OF 1987.

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Shri Z.K. Shaikh, Senior Signaller, C/o Station Superintendent, Central Railway, Manmad, Dist: Nasik.

... Applicant.

V/s.

- Senior Divisional Operating Superintendent, Central Railway, Bhusawal.
- 2) Assistant Personnel Officer, Central Railway, Bhusawal.
- 3) Station Superintendent, Central Railway, Manmad.

... Respondents.

Date: 27.08.1987

Coram: Hon'ble Member(A) L.H.A.Rego

TRIBUNAL'S ORDER:

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Shri Shaikh, applicant was present in person and Shri S.R.Atre Counsel for the respondents.

Regular Civil Suit No.591/84 filed in the Court of Civil Judge Junior Division, Manmad is transferred to this Tribunal under Section 29 of the Administrative Tribunals Act,1985.

The applicant had challenged the impugned order dt. 17.05.1984 of his transfer by Respondent No.1 from Manmad to Bhusawal. This order was stayed by the Civil Judge, Junior Division till the case was finally decided.

The applicant is a Signaller in Bhusawal Division of C.R. with its Head Quarters at Manmad.

The applicant has on 27.08.87 submitted a letter to the Tribunal stating that the Respondents have considered his case and granted him promotion at Manmad on 10.07.87.

On account of which, he states, that he is no more aggrieved against the respondents & does not intend persuing the application. This letter was shown to the respondents advocate, **Sh**ri Atre, on behalf of the Respondents.

In view of the foregoing the application does not survive and is disposed of as withdrawn. No order as to costs. Misc.Petition No.305/87 is disposed of accordingly.

Prepared by:

Compared by:

jkk/-

'TRUE COPY'

CENTRA SECTION OFFICER

NEW BOMBAY 400 614